

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 168 OF 2019 &
IA NO. 510 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd & Anr. Appellant(s)
Versus
Adani Power (Mundra) Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. Poonam Verma
Mr. Abiha Zaida
Ms. Aparajita Upadhyay for R-1

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter
for hearing on **30.10.2019**.

(S.D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson